

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.08.2024

COURT OF REGISTRAR

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 5440 of 2024 in Restoration Application No. ___ of 2024 in Comp. App. (AT) No. 106 of 2024	CA Pankaj Kumar Vs. National Financial Reporting Authority	Tushar Sharma
2.	I.A. No. 5773 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Gokul Anilkumar Aggarwal Vs. Shri Harshad Deshpande	G. Aniruth Purusothaman
3.	I.A. No. 5787 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Neeraj Kumar Vs. Bulland Buildtech Pvt. Ltd.	Achint Kumar
4.	I.A. No. 5802 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Commissioner Of State Tax & Ors. Vs. Jitendra Kumar Jain & Anr., Liquidator Of Roofit Industries Ltd.	Aditya Krishna
5.	I.A. No. 5812 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Krishna Kr. Neeraj & Anr. Vs. National Financial Reporting Authority	Dilip Kumar Niranjana
6.	I.A. No. 5817 of 2024 in Comp. App. (AT) No. ___ of 2024	Life Insurance Corporation Of India Vs. Bombay Gas Company Ltd. & Anr.	Ekta Choudhary

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